

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER : CA/46 & 47/CAA/2017
PETITION NUMBER : CP/223 & 224/CAA/2017
NAME OF THE TRANSFEROR : APPOLLO ALCHOBEV LTD
NAME OF THE TRANSFERRE : EMPEE HOTELS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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R. VINODH PRABHU	JHT	Petitioners	[Signature]
S. K. RAHUL VIVEK			
K. MARIVANNAN		AR FOR OC	[Signature]

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present and prayed for time to file report. Time is enlarged at request. Put up on 20.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)